Statement

Urban Transport System in Metropolitan City

- (a) At present, the urban transport -system in Delhi mainly consists of the feus services provided by the Delhi Trans port Corporation. By and large, these services are* considered to be adequate to meet the existing requirements of the tra velling public.
- (b) At the instance of the Metropolitan Transport Team of the Planning Commission, the Central Road Research Insti tute conducted comprehensive traffic and transportation studies in 1969 with a view to preparing plans for meeting the long term transportation requirements of Delhi. Ac cording to these studies, the total travel in the city would increase substantially by the year 1981, when it would not be pos sible for road transport alone to cope with the entire traffic. The Institute, accord ingly, recommended a mass rapid transit system for the, Delhi urban area and sug gested alignments for the proposed corri dors. Based on these studies, the Metro politan Transport Team, under the Planning Commission, recommended a network of surface and underground rapid transit corridors. On the basis of these recommendations, techno-economic feasi bility studies for a rail-based mass rapid system have been completed by the Metro politan Transport . Project Organisation under the Ministry of Railways. How ever, Government have yet to take a view in the matter.

Directorate General of Mines Safety

*223. SHRI BIR CHANDRA DEB BARMAN : SHRI KALYAN ROY

Will the Minister of LABOUR be pleased

- fa) whether it is a fact that the post of the Director General of Mines Safety is lying vacant:
- (b) if so, for how long it has been lying vacant and for what reasons:
- (c) whether Government propose to fill up the vacancy without further delay; 2— 1058RSJ!/^

- (d) whether it is a fact that a large number of posts in the Directorate General of Mines Safety is lying vacant and a number of officers have either tendered resignation/or joined the Coal industry Ltd. and other public sector organisations;
- (e) if so, what are the details thereof; how many posts are vacant and for how long and how many have joined other public sector organisations and the reasons therefor; and
- (f) what steps Government propose to take to strengthen the Directorate General Mines Safety?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) • (a) to (f) A statement in regard to Class I Technical posts /officers, for which the Central Government is the cadre authority, is placed on flhe Table of the House. ISe<? Appendix XCIV, Annexure No. 401.

Rise in Industrial Accidents

*224. SHRI KALYAN ROY; SHRI BIR CHANDRA DEB BARMAN:

Will the Minister of LABOUR be pleased to refer to reply to Unstarred Question 1403 given in the Rajya Sabha on the V4th March, 1975 and state:

- (a) the number of cases of deaths and of seriously injured persons, industry-wise, in public and private sectors, separately, from 1972 till the end of December, 1975;
- (b) whether it is a fact that the fre quency of such accidents is on the incre
- (c) if so, what specific steps have taken since 1972 in this regard and whe ther the Factories Act, 1948 andState Factory Rules have been reviewed?

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY) - (a) to (c) A statement is laid on the Table of the House [See Appendix XCIV, Annexure' No. 41.]